

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:4154
ANSWERED ON:19.12.2012
PANEL ON PRIVACY OF INDIVIDUALS
Owaisi Shri Asaduddin

Will the Minister of PLANNING be pleased to state:

- (a) whether Planning Commission has set up any panel on Privacy issues of Individuals;
- (b) if so, the details thereof;
- (c) whether the panel has submitted its recommendations to the Government;
- (d) if so, the details thereof; and
- (e) the action taken by the Government thereto?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS & PLANNING (SHRI RAJEEV SHUKLA)

(a) & (b): Yes Madam. Planning Commission has set up an Expert Group on Privacy Issues, under the Chairmanship of Justice A P Shah, Former Chief Justice of Delhi High Court inter alia to:

- (i) Study Privacy laws and related bill, promulgated by various countries
- (ii) Make an in-depth analysis of various programs and their impact on Privacy.

(iii) Make specific suggestions for consideration for incorporation in the proposed draft Bill on Privacy.

(c) to (e): The Expert Group has submitted its report on 16th October 2012. The report covers international privacy principles, national privacy principles, rationale and emerging issues along with an analysis of relevant legislations/Bills from a privacy perspective. On the basis of deliberations and in depth analysis, the group has identified a set of recommendations. Copy of the report has been placed on the Planning Commission website and has also been forwarded to Department of Personnel & Training (DOPT) for appropriate consideration while finalising the proposed Right to Privacy Bill.

DOPT has forwarded a note for the meeting of the Committee of Secretaries to the Cabinet Secretariat. The note includes consideration of recommendations of the Expert Group.